Government of India Ministry of Drinking Water and Sanitation

LOK SABHA UNSTARRED QUESTION NO.**1508** TO BE ANSWERED ON **24-11-2016**

Subsidies for Construction of Toilets

†1508. SHRI PARBHUBHAI NAGARBHAI VASAVA: SHRIMATI REKHA VERMA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the State-wise details of various subsidies provided by the Government for the construction of toilets in the houses and all the public places in the rural areas;

(b) whether the Government proposes to increase subsidies provided to the State Governments for the purpose;

(c) if so, the details thereof; and

(d) if not, the reasons therefore?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a)Under Swachh Bharat Mission (Gramin), there is a provision for providing an incentive of Rs. 12,000 for the construction of Individual Household Latrine (IHHL)to all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and womenheaded households). There is also provision of Rs. 2 lakh for construction of Community Sanitary Complex under Swachh Bharat Mission (Gramin).

- (b) No, Madam.
- (c) Does not arise.

(d) With the launch of the Swachh Bharat Mission-Gramin (SBM-G), on 2nd October, 2014, the incentive to eligible beneficiaries for construction of toilet was increased from Rs. 10000 to Rs. 12000, to provide for water availability, including for storing water for hand-washing and cleaning. This programme emphasizes behavioral change and is not a supply-driven construction led programme. Therefore, Rs. 12,000 per toilet is an incentive amount and not a reimbursement of the cost of the toilet, which may be lower or higher than the incentive, depending upon several factors.